

BEFORE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI.

O.A.No.145 OF 2022 (SZ)

Paramesh.V Bengaluru

...Applicant

-Vs-

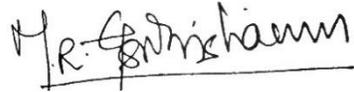
The Deputy Commissioner
& others

...Respondents

INDEX

S.NO.	DESCRIPTION	PAGE NO.
1.	ADDITIONAL REPORT FILED BY THE 3 rd TO 5 th RESPONDENT – KARNATAKA STATE POLLUTION CONTROL BOARD	1

Dated at Chennai on this the 28th day of July, 2023



COUNSEL FOR 3rd TO 5th RESPONDENT

No. KSPCB/RO-Mahadevapura/2023-24/ 425

Date:

06 JUL 2023

To,
The Member Secretary
KSPCB, Bengaluru

DESPATCHED

Kind Attention to: Law Officer-Legal Section

Sir,

Sub: Submission of inspection report w.r.t Hon'ble NGT Application No. 145/2022 (SZ) filed by Sri. Paramesh.V – Reg

- Ref:
1. CTE-319737 dated 21.08.2020
 2. This office notice vide no.1425 dated 24.03.2022
 3. CFO application vide XGN inward no.156096 dated 30.04.2022
 4. This office report vide no.204 dated 19.05.2022
 5. PH held at BO on 02.09.2022
 6. E-mail complaint from Sri.Paramesh.V dated 05.09.2022
 7. PH proceedings vide no.4351 dated 27.09.2022
 8. This office notice vide no. 866 dated 29.09.2022
 9. Hard copy of application no.145/2022 (SZ) filed before Hon'ble NGT received at this office on 16.01.2023
 10. Inspection of the apartment by DEO of this office on 21.01.2023
 11. B.O memo vide no.PCB 32 Infra 2020/7106 dated 21.01.2023 (received at this office on 23.01.2023)
 12. B.O letter vide no.KSPCB/3/LEH/2023/7137 dated 23.01.2023
 13. This office letter vide no.1508 dated 25.01.2023
 14. Hon'ble NGT order in the matter of OA No.145/2022 (SZ) dated 30.05.2023
 15. Inspection of the apartment by DEO of this office on 30.06.2023

With reference to the above subject & references, this is to inform that, pertaining to the above said Hon'ble NGT OA No.145 of 2022 w.r.t Residential Apartment project "United Highlands" by M/s. United Infrastructures at Sy. No. 326, 327/3, Ammani Bellandur Khane Village, Varthur Hobli, Bengaluru East Taluk, Ward No – 149, Bengaluru, DEO of this office has conducted spot inspection on 30.06.2023 and is herewith submitting the inspection report of the same along with photographs for further needful and to file it before Hon'ble NGT on or before 31.07.2023.

This is for your kind information and further needful.

Yours faithfully
Sd/-

**Environmental Officer
RO-Mahadevapura**

Copy to:

1. SEO-Infra Cell, 4th floor, Parisara Bhavan, KSPCB, Bengaluru for kind information
2. SEO-BNG-EAST, 3rd floor, Nisarga Bhavan, KSPCB, Bengaluru for kind information.
3. Case file.

**Environmental Officer
RO-Mahadevapura**

o/c

Inspection Report of Rathi.A.R, DEO, RO- Mahadevapura, KSPCB, Bengaluru

Name and address of the project	Residential Apartment project "United Highlands" by M/s. United Infrastructures at Sy. No. 326, 327/3, Ammani Bellandur Khane Village, Varthur Hobli, Bengaluru East Taluk, Ward No - 149, Bengaluru.
Date of Inspection	30.06.2023
Category	Large Red (Sewage generation more than 100 KLD)
CFE details	
M/s. United Infrastructures has obtained CFE to construct residential apartment having 232 flats with BUA of 31,590.93 sq m with water consumption of 157 KLD, Wastewater generation of 126 KLD and STP of capacity 135 KLD from Board Office vide no. CTE-319737 dated 21.08.2020 which is valid upto 20.08.2025.	
EC details	
Sri. Gangadhar has obtained EC from SEIAA vide no. SEIAA 73 CON 2019 dated 10.03.2020 for construction of residential apartment having TBUA of 31,590.93 sq. m comprising of Stilt+GF+3UF+TF with 232 units and STP of capacity 180 KLD.	
Site plan details	
As per BBMP approved modified plan dated 01.10.2020, this is a Residential Apartment project having TBUA of 31,139.20 sq. m (Gross BUA of 31,577.69 sq.m) comprising of Stilt+GF+3UF+TF with 232 units.	
CFO details	
M/s. United Infrastructures has obtained CFO from the B.O vide no.AW-336300 dated 20.02.2023 with validity upto 30.06.2026.	
Preamble:	
In continuation to this office letter vide no.1508 dated 25.01.2023 and Hon'ble NGT order in the matter of OA No.145/2022 (SZ) dated 30.05.2023, the apartment was once again inspected on 30.06.2023 to verify the present status and following observations were made:	
<ol style="list-style-type: none">1. Earlier, the old STP tanks provided below ground level were still existing. On enquiry, the P/A had informed that, they will use these tanks for fresh water/rainwater storage to be used for emergency viz., fire fighting purposes. During inspection on 30.06.2023, it was observed that, the said tanks were empty with a small quantity of runoff rainwater stored.2. The P/A has provided new STP (relocated STP) at the entrance of the apartment viz., towards North side as reported earlier. The sewage generated from the apartment is being taken into the new STP and the same was under operation during inspection. A sample of treated sewage was collected for analysis and has been submitted to Board Central Lab. The analysis results are awaited. This STP was relocated as per B.O directions (PH proceedings vide no.4351 dated 27.09.2022)3. Sludge handling system & flow meter is yet to be installed for new STP.4. Photographs taken during inspection are as below	



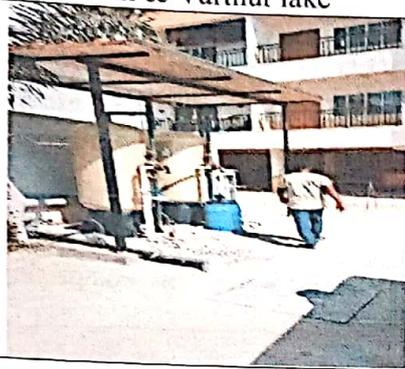
View of apartment compound wall & Varthur lake



Old STP tanks BGL existing in 30m lake buffer



Play area



New STP area

Conclusion:

In view of the application filed before Hon'ble NGT vide no.145/2022 and its latest order dated 30.05.2023, the project "United Highlands" has been inspected. Hence, the inspection report may be forwarded to B.O for further necessary action.

Rathna
**Deputy Environmental Officer
Bengaluru - Mahadevapuri**